

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.108 of 2014 & IA-250 & 348 of 2014**

**&**

**Appeal No.122 of 2014**

**&**

**Appeal No. 18 of 2013**

**&**

**Appeal No. 119 of 2014 & IA -265 & 325 of 2014**

**Dated : 9<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Appeal No.108 of 2014 &  
IA- 250 & 348 of 2014**

**In the matter of :**

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal for R-1  
Mr. C.S. Vaidnathan, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Mr. Anand Kr. Shrivastava  
Ms. Kanika Chugh for R-2**

**In the matter of :**

**Appeal No. 122 of 2014**

**M/s Janajagriti Samithi Karnataka ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Snajay Parikh  
Ms. Mamta Saxena**  
**Counsel for the Respondent(s): : Mr. C.S. Vaidnathan, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Mr. Anand Kr. Shrivastava  
Ms. Kanika Chugh for R-2  
Mr. Anand K. Ganesan for R.3**

**Appeal No. 18 of 2013**

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan**  
**Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal for R.1  
Mr. C.S. Vaidnathan, Sr. Adv.  
Mr. Sitesh Mukherjee  
Mr. Sakya Singha Chaudhuri  
Mr. Anand Kr. Shrivastava  
Ms. Kanika Chugh for R-2**

**Appeal No.119 of 2014 &  
IA- 265 & 325 of 2014**

**In the matter of :**

**Udupi Power Corporation Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Mr. Anand K. Srivastava  
Ms. Kanika Chugh**  
**Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Mr. Anand K. Ganesan for  
R.2 to R.7  
Mr. Sanjay Parikh  
Ms. Mamta for R.8  
Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal for R.1**

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post these matters for further hearing on **29.10.2014 at 12.30**

**P.M.**

**(Rakesh Nath)**  
**Technical Member**  
Ts/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**